

1	2
Tamil Nadu	6980
Telangana	6311
Tripura	5429
Uttarakhand	4701
Uttar Pradesh	4923
West Bengal	3980
Group of UTs	8568
ALL-INDIA	6426

*Source:* NSSO

*Note:* Income includes salary/wages, net receipt from cultivation, net receipt from farming of animals and net receipt from non-farm business.

### **Timely payment of MSP to farmers**

3. SHRI DEREK O BRIEN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether farmers are still not able to repay their loans due to not receiving the MSP on time;
- (b) if so, the details of disbursement of MSP to farmers in 2017-2018 and 2018- 2019, crop-wise and State-wise; and
- (c) the measures taken by Government to safeguard the interest of the farmers?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) Sir, there is no such information.

(b) Does not arise. However, the crop-wise and State-wise details of the procurement made from farmers at MSP in 2017-18 and 2018-19 are at Statement-I, Statement-II, Statement-III, Statement-IV and Statement-V (*See below*). For these procurements, farmers have been granted MSP for their produce.

(c) In order to ensure MSP to farmers an umbrella scheme of “Pradhan Mantri Annadata Aay SanraksHan Abhiyan” (PM-AASHA), comprising Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS), pilot of Private Procurement and Stockist Scheme (PPSS) and existing schemes of Department of Food & Public Distribution and Ministry of Textiles are being implemented by the Government.

Further, for transparent price discovery to get remunerative prices for the farmers for their produce through competitive online bidding system, Government is implementing National Agriculture Market (e-NAM) scheme. In order to optimize the use of scarce resources and to mitigate the uncertainties in price and marketing, Government has formulated and released a progressive and facilitative Model Act “The —State / UT Agricultural Produce and Livestock Contract Farming and Services (Promotion and Facilitation) Act, 2018” in May, 2018 for its adoption by the States/Union Territories (UTs). The aforesaid Model Contract Farming Act covers the entire value and supply chain from pre-production to post harvest marketing including services contract for the agricultural produce and livestock. Further, In order to provide better marketing facilities to the farmers, the Government has released a new model “The Agricultural Produce and Livestock Marketing (Promotion and Facilitation) Act, 2017” in April 2017 for its adoption by States/UTs. The model act provides for alternative marketing channels such as setting up of private markets, direct marketing, farmer-consumer markets, special commodity markets, to facilitate farmers in marketing their produce at competitive and remunerative prices. To develop Agricultural Marketing Infrastructure including Storage infrastructure, Government is implementing capital investment subsidy sub-scheme “Agricultural Marketing Infrastructure (AMI)” of Integrated Scheme for Agricultural Marketing (ISAM) with two distinct marketing infrastructure components either (i) Storage Infrastructure in rural area (ii) other than storage infrastructure.

**Statement-I**

*Details of pulses and oilseeds procured at MSP under PSS for the year  
2017-18 and 2018-19 (As on 13.06.2019)*

Category/ Commodity/States	2017-18		2018-19*	
	Quantity Procured (in MTs)	MSP Value (₹ In Lakh)	Quantity Procured (In MTs)	MSP Value (₹ In Lakh)
	2	3	4	5
<b>Oil Seed</b>	2000271.21	840590.36	1749382.21	783062.38
<b>Groundnut</b>	1051582.68	467954.29	717514.93	350864.80
Andhra Pradesh	61300.12	27278.55	-	-

1	2	3	4	5
Gujarat	829697.00	369215.17	447638.22	218895.09
Karnataka	11860.28	5277.82	-	-
Madhya Pradesh	-	-	28501.21	13937.09
Odisha	2418.78	1076.36	130.76	63.94
Rajasthan	146279.51	65094.38	232482.14	113683.77
Telangana	26.98	12.01	-	-
Uttar Pradesh	-	-	8762.60	4284.91
<b>Mustard Seed</b>	873661.00	349464.40	1009243.36	423882.21
Gujarat	52659.55	21063.82	29302.20	12306.92
Haryana	227602.00	91040.80	250985.00	105413.70
Madhya Pradesh	119747.28	47898.91	182483.29	76642.98
Rajasthan	471614.16	188645.66	546070.52	229349.62
Uttar Pradesh	1211.41	484.56	402.35	168.99
West Bengal	826.60	330.64	-	-
<b>Nigerseed</b>	-	-	15.90	9.34
Madhya Pradesh	-	-	15.90	9.34
<b>Soyabean</b>	72282.10	22046.04	19483.02	6622.28
Karnataka	-	-	6.00	2.04
Maharashtra	26104.46	7961.86	1283.02	436.10
Rajasthan	11624.58	3545.50	2957.80	1005.36
Telangana	34553.06	10538.68	15236.20	5178.78
<b>Sunflower Seed</b>	2745.43	1125.63	3125.00	1683.75

1	2	3	4	5
Haryana	2400.00	984.00	2375.00	1279.65
Odisha	130.43	53.48	-	-
Telangana	215.00	88.15	750.00	404.10
<b>Pulses</b>	4552908.86	2162833.71	1916260.55	1039284.92
<b>Gram</b>	2769430.16	1218549.27	755437.43	349012.09
Andhra Pradesh	91982.65	40472.37	3470.85	1603.53
Gujarat	91000.00	40040.00	17068.40	7885.60
Haryana	-	-	207.60	95.91
Karnataka	135422.10	59585.72	15.10	6.98
Madhya Pradesh	1611972.09	709267.72	576745.58	266456.46
Maharashtra	194726.89	85679.83	22392.32	10345.25
Rajasthan	579972.38	255187.85	100961.08	46644.02
Telangana	50000.00	22000.00	34500.00	15939.00
Uttar Pradesh	14354.05	6315.78	76.50	35.34
<b>Masoor</b>	246943.85	104951.14	56148.27	25126.35
Madhya Pradesh	233245.61	99129.38	56075.02	25093.57
Uttar Pradesh	13698.24	5821.75	73.25	32.78
<b>Moong</b>	299182.35	166794.16	322531.29	224965.57
Andhra Pradesh	3962.70	2209.21	12671.25	8838.20
Gujarat	-	-	4044.75	2821.21
Haryana	-	-	224.90	156.87
Karnataka	21758.40	12130.31	28950.00	20192.63

1	2	3	4	5
Madhya Pradesh	-	-	3037.46	2118.63
Maharashtra	5262.35	2933.76	18230.48	12715.76
Odisha	2675.11	1491.37	550.48	383.96
Rajasthan	262203.84	146178.64	236277.28	164803.40
Tamil Nadu	-	-	5169.38	3605.64
Telangana	3319.95	1850.87	13375.31	9329.28
<b>Toor</b>	873758.62	476198.45	290735.07	164992.15
Andhra Pradesh	55600.00	30302.00	4680.27	2656.05
Gujarat	69986.72	38142.76	32275.90	18316.57
Karnataka	336154.15	183204.01	125938.10	71469.87
Madhya Pradesh	-	-	3154.96	1790.44
Maharashtra	336717.75	183511.17	53985.94	30637.02
Tamil Nadu	-	-	399.90	226.94
Telangana	75300.00	41038.50	70300.00	39895.25
<b>Urad</b>	363593.88	196340.70	491408.49	275188.75
Andhra Pradesh	92763.00	50092.02	13290.05	7442.43
Gujarat	19878.40	10734.34	9409.75	5269.46
Karnataka	13090.50	7068.87	10.10	5.66
Madhya Pradesh	-	-	345000.00	193200.00
Maharashtra	58663.95	31678.53	11374.09	6369.49
Odisha	4216.77	2277.06	302.60	169.46
Rajasthan	130905.00	70688.70	77444.94	43369.17
Tamil Nadu	1547.86	835.84	3379.07	1892.28

1	2	3	4	5
Telangana	13170.41	7112.02	1454.94	814.77
Uttar Pradesh	22567.99	12186.71	29742.95	16656.05
West Bengal	6790.00	3666.60	-	-

\* Procurement of Rabi 2018-19 Pulses and Oilseeds are in progress.

**Statement-II**

State/UT	Procurement of Rice for Central Pool		Procurement of Wheat for Central Pool	
	Kharif 2017-18	Kharif 2018-19*	Rabi 2017-18	Rabi 2018-19*
1	2	3	4	5
Andaman and Nicobar Islands				
Andhra Pradesh	40.00	41.32		
Telangana	36.18	51.28		
Assam	0.35	0.72		
Bihar	7.93	9.28	0.18	0.02
Chandigarh	0.14	0.13	0.14	0.12
Chhattisgarh	32.55	40.80		
Delhi				
Gujarat	0.01	0.09	0.37	0.05
Haryana	39.92	39.41	87.84	93.20
Himachal Pradesh			0.01	0.01
Jammu and Kashmir	0.13	0.09		
Jharkhand	1.43	1.53		
Karnataka				
Kerala	3.29	4.61		
Madhya Pradesh	10.96	13.95	73.13	67.25
Maharashtra	1.79	4.55		

1	2	3	4	5
Nagaland				
Odisha	32.87	36.59		
Puducherry				
Punjab	118.33	113.34	126.92	129.12
NEF (Tripura)		0.07		
Rajasthan			15.32	13.40
Tamil Nadu	10.11	11.70		
Uttar Pradesh	28.75	32.33	52.94	35.11
Uttarakhand	0.38	4.62	1.10	0.42
West Bengal	16.73	17.12		
Others				
All India Total	381.85	423.53	357.95	338.71

# As on 10.06.2019

### Statement-III

#### Statement Showing Procurement of Coarsegrains

(Procurement figure in tonnes)

KMS	Commodity	Gujarat	Haryana	Karnataka	Madhya Pradesh	Maharashtra	Total
2017-18	Jowar				264	2668	2932
	Bajra		31347		4121		35468
	Maize				47794		47794
	Ragi						0
	TOTAL	0	31347	0	4385	50462	86194
2018-19*	Jowar				135	10963	11098
	Bajra	696	180744			4099	185539
	Maize	1538				6987	8525
	Ragi						0
	TOTAL	2234	180744	0	4234	17950	205162

\* as on 13.06.2019

**Statement-IV**

*Statement Showing State-wise procurements of Cotton under MSP by CCI, it's share to total cotton production in the Country and value during 2017-18 and 2018-19*

State	2017-18				2018-19*			
	Prod. as per CAB meeting dt. 18.6.19 (Qty. in lakh bales)	CCI Purchases under MSP (Qty. in lakh bales)	%	Approx. Value (₹ in crores)	Prod. as per CAB meeting dt. 18.6.19 (Qty. in lakh bales)	CCI Purchases under MSP (Qty. in lakh bales)	%	Approx. Value (₹ in crores)
Punjab	11.76	-	-		11.50	-	-	
Haryana	21.48	-	-		23.00	-	-	
Rajasthan	23.26	-	-		25.00	-	-	
Gujarat	103.84	0.951	0.92%	213	87.00	0.08	0.09%	22
Maharashtra	83.35	0.146	0.18%	33	77.00	1.96	2.55%	516
Madhya Pradesh	22.14	0.078	0.35%	18	24.00	0.51	2.13%	137
Telangana	54.44	2.635	4.84%	597	47.00	7.77	16.53%	2155
Andhra Pradesh	21.26	0.065	0.31%	15	15.00	0.05	0.33%	13
Karnataka	17.32	0.003	0.02%	1	15.00	0.08	0.53%	21
Odisha	3.65	0.020	0.55%	5	4.50	0.25	5.56%	71
West Bengal	7.5			1		-	-	-
& Others		0.004	0.05%		8.00			
<b>TOTAL</b>	<b>370.00</b>	<b>3.902</b>	<b>1.05%</b>	<b>883</b>	<b>337.00</b>	<b>10.70</b>	<b>3.18%</b>	<b>2935</b>

\* Position up to 19.6.2019.



**Statement-V***Procurement of raw Jute under MSP scheme in the year 2017-18 and 2018-19*

(Amount - ₹ In crores) and (Quantity- in lakh bales)

State	Crop Year 2017-18		Crop Year 2018-19	
	Quantity procured under MSP	Amount disbursed	Quantity procured under MSP	Amount disbursed
West Bengal	1.994	80.23	0.697	42.83
Bihar	0.382	18.13	0.023	1.31
Assam	0.964	50.97	0.003	0.21
Odisha	0.050	2.72	0.004	0.23
Andhra Pradesh	0.000	0	0	0
Tripura	0.000	0	0	0
TOTAL	3.390	152.05	0.727	44.58

**Delay in settlement of claims under PMFBY**

4. SHRI RIPUN BORA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that farmers' claims worth ₹ 2,829 crore remained unpaid by the insurance companies for the last two seasons since the Pradhan Mantri Fasal Bima Yojana (PMFBY) has been implemented;

(b) if so, the details thereof along with the total number and amount of claims received therein;

(c) the total amount of pending claims, company-wise and State-wise; and

(d) the reasons for such huge pendency in spite of the guidelines stipulating for settlement of claims within two months?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (d) Details of outstanding claims during last two crop seasons *i.e.* Rabi 2017-18 and Kharif 2018 are given below :—